

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 9 AUG 1988

APPLICATION NO.

118

/ 88(F)

W.P. NO.

Applicant(s)

Shri S.A. Patil
To

1. Shri S.A. Patil
Chief Secretary
Zilla Parishad
Chitradurga
2. Shri B.B. Mandappa
Advocate
115/3, Balappa Building
Seehadripuram Circle
Bangalore - 560 020
3. The Chief Secretary
Govt. of Karnataka
Vidhana Soudha
Bangalore - 560 001

Respondent(s)

V/s
The Chief Secretary, Govt. of Karnataka,
Bangalore & another

4. The Secretary
Ministry of Home Affairs
North Block
New Delhi - 110 001
5. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001
6. Shri S.V. Narasimhan
State Govt. Advocate
C/o Advocate General (KAT Unit)
Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/EXX/EXTERIOR ORDER
passed by this Tribunal in the above said application(s) on 5-8-88.

JK
K. M. Patil
9-8-88
Encl : As above

QC

R. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

S.A. Patil

118/88(F)

The Chief Secretary, Govt. of Karnataka
Bangalore & another

B.B. Mandappa

Order Sheet (contd)

S.V. Narasimhan & M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
6.7.88		<p style="text-align: center;"><u>KSPVC/PSM</u> 5.8.1988</p> <p style="text-align: center;"><u>ORDER</u></p> <p>Applicant by Shri B.B. Mandappa.</p> <p>Respondents by S/Shri M.V. Rao and S.V. Narasimhan. Shri Mandappa files a Memo praying for permission to withdraw this application. Prayer granted.</p> <p><i>Application is disposed of as withdrawn.</i></p> <p>No costs.</p>



Sd/-
(K.S.PUTTASWAMY)
VICE CHAIRMAN

Sd/-
(P.SRINIVASAN)
MEMBER (A)

TRUE COPY

By: [Signature]
DEPUTY REGISTRAR (JDL)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE